

clause (a) of Clause (9) of Statute 17 on Terms and Conditions of Service and Code of Conduct of Academic Staff.

- (v) G.S.R. 545 published in Gazette of India dated the 6th November, 1993 making certain amendments to Rules 6.1.2 and 8.2 of CPF-cum-Gratuity Scheme of Statute 23.

[Placed in Library. See No. LT 6099/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1992-93.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 6100/94]

[English]

12.40 $1/2$ hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table the following two Bills

passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 14th June, 1994:

- (1) The Anti-Hijacking (Amendment) Bill, 1994.
- (2) The Suppression of Unlawful Act Against Safety of Civil Aviation (Amendment Bill, 1994).

12.41 hrs.

STANDING COMMITTEE ON ENERGY

Eleventh Report

[English]

SHRI SHIV CHARAN MATHUR (Bhilwara): Sir, I beg to present the Eleventh Report (Hindi and English versions) of the Standing Committee on Energy on the Neyveli Lignite Corporation Limited (Acquisition and Transfer of Power Transmission System) Bill, 1994.

12.41 $1/2$ hrs.

BUSINESS ADVISORY COMMITTEE

Forty-first Report

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, I beg to move:

"That this House do agree with the Forty-First Report of the Business